

National Company Law Tribunal

Allahabad Bench

C P NO. 94/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE COMPANY: Sybly Industries Ltd & ors

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shahid Kazmi	Adv.	Petitioner	[Signature]
2.	M.K. BAGRI	OL And	Advocate & OL And	[Signature]

C P No. (CAA) 94/ALD/2017

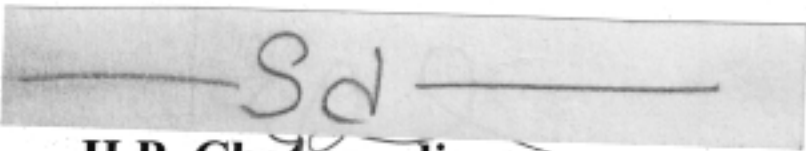
Shri Shahid Kazmi, advocate for petitioner. Shri M.K.Bagri, The OL representing the office of R.D. (NR). The representation affidavit of R.D and a report of OL have already been filed.

In response thereto, the petitioner company has also filed its affidavit cum undertaking. Hence, the case is now fixed for the argument.

The matter be listed on 13th December, 2017.

Date: 29/11/2017

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)